

**THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :** (a) to (c). The proposal is still under consideration.

**ASSISTANCE TO ORISSA FOR FLOOD CONTROL MEASURE**

2573. **SHRI K. P. SINGH DEO :** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to give additional assistance to Orissa for flood control measures to be taken up along the Brahmani and Mahanadi rivers; and

(b) if so, the details thereof ?

**THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :** (a) and (b). Flood control works from part of the State Plans and provision for new works have also to be made within the State's Annual Plans. Further no request for additional assistance for flood control works in the Mahanadi and Brahmani river basins has been received from the Government of Orissa.

**INCOME-TAX EVASION ON SALE OF FILMS**

2574. **SHRI ARJUN SINGH BHADORIA :** Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that the sale deeds in respect of films in Bombay, Delhi, Calcutta and Madras are being registered at lesser value in order to evade income-tax;

(b) if so, the number of such registrations that have come to the notice of Government so far; and

(c) the action which Government have taken in this regard?

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) :** (a) Sale deeds or distribution/lease deeds are not registered with any authority. They are executed on stamped paper.

(b) Six cases of execution of deeds at lesser value have come to the notice of the Government.

(c) Necessary action to tax the escaped income is being taken.

**INCOME-TAX EVASION BY FILMS PEOPLE**

2575. **SHRI ARJUN SINGH BHADORIA :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that certain film music directors and playback singers have evaded Income-tax;

(b) if so, the names of the music directors and playback singers who have income more than fifty thousands rupees during the last five years; and

(c) the steps taken to enforce recovery of Income-tax from them?

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) :** (a) Yes, Sir.

(b) and (c). This information is being collected and will be laid on the Table of the House. All steps provided in law for recovery are taken, wherever necessary.

**PRICE OF QUININE**

2576. **SHRI BHOLA RAUT :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the prices of Quinine and Quinine have been increased by State Governments;

(b) the action taken on the applications received from the Government Quinine Factories at Madras and West Bengal regarding increase of their price; and

(c) whether approval to the price increase to these Government factories has been given and if so, from which date and to what extent?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) :** (a) Yes.

(b) and (c). The applications are still under consideration.